

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

Excise Appeal No. 10772 of 2016-DB

(Arising out of OIO-AHM-EXCUS-001-COM-005-15-16 dated 03/11/2015 passed by
Commissioner of Central Excise-AHMEDABAD-I

Nitinkumar Nathalal Patel

Accountant, M/s Meet Plast, 35/6, Gidc, Opp. Jay Chemicals, Odhav,
Ahmedabad, Gujarat

Appellant

Versus

**COMMISSIONER OF CENTRAL EXCISE-
AHMEDABAD-I**

C. Ex Bhavan,
Nr Panjrapole & Polytechnic, Ambavadi,
Ahmedabad, Gujarat-380015

Respondent

Appearance:

Present for the Appellant : None

Present for the Respondent: Shri Ajay Kumar Samota, Superintendent (AR)

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING/ DECISION: **24.04.2024**

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 10769 of 2016.

**RAMESH NAIR
MEMBER (JUDICIAL)**

**RAJU
MEMBER (TECHNICAL)**

Arpita